

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/17/9/AMR/2024		9 of IBC	M/s IRP Infra Tech Private Limited Vs M/s Devi Engineering and Constructions Private Limited

ORDER

Present: Ms. Amuktha Rao, Proxy counsel for the OC.

Ld. Counsel for the OC shall issue notice to the CD by informing the next date of hearing and file a compliance memo well before the next date of hearing. List the matter on 07.06.2024.

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**